

# TRADE MARKS REGISTRY

## AHMEDABAD

### .OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2012.

**DATE OF HEARING 01.11.2012.**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	627551/30	Opp. No. AMD-61625	M/s. Swan Sweets Pvt. Ltd., Jamnagar/M/s. Trade safe , Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing in r/of 57(4)
2.	625948/29	Opp. No. AMD-189868	M/s. Shyam Sunder Industries, Hisar/ Mr. Arun Malhotra, Hisar V/S M/s. Assam Edible Oils Ltd., Newai/ M/r. G. D. Bansal, Jaipur	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	772575/05	Opp. No. AMD-710878	M/s. Remfry & Sagar, Gurgaon V/S M/s. Synchem Laboratories Pvt. Ltd., Baroda	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	741862/07	Opp. No. AMD-203066	M/s. Remfry & Sagar, Gurgaon/ V/S M/s. Precision Bearings Pvt. Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.15 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
5	667139/05	Opp. No. AMD-202167	M/s. Lupin Limited, Mumbai/ M/s. International Trade Marks, Mumbai V/S M/s. Lincoln Pharmaceuticals Limited, Ahmedabad/ M/s. R. R. Shah & Co., Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 02.11.2012.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	772970/17	Opp. No. AMD-226182	M/r. Rohtas Goel, New Delhi/ M/s. Taj Trade Mark Agency, Agra V/S M/s. Shree Omexy Time Industries, Morbi/ M/s. S. Majumdar & Co., Kolkata	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	772930/05	Opp. No. AMD-153124	M/s. Medley Pharmaceut- icals Limited, Andheri/ Mr. Dinesh Verma, Mumbai V/S M/s. Osho Pharma Pvt. Ltd., Ahmedabad/ Mr. Subhaschandra V. Puroh- it, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	720842/05	Opp. No. AMD-228166	Mr. Abhishek Pandurangi, Maharashtra	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-05

**DATE OF HEARING 05.11.2012.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	716821/05	Opp. No. AMD-126502	M/s. Win-Medicare Pvt. Ltd., New Delhi/ M/s. The Acme Company, New Delhi V/S M/s. Medico Labs, Ahmedabad/ Mr. Subhas Chandra V. Purohit, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	741838/25	Opp. No. AMD-248385	M/s. Apex Shoe Co. Pvt. Ltd., New Delhi/ M/s. Grover & Associates, Delhi V/S M/s. Harish Garments, Ahmedabad/ Mr. Gaurang B. Gohel, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

3.	741838/25	Opp. No. AMD-248276	M/s. ZIP Industries Pvt. Ltd., Chennai/ Mr. Ashok Kumar J Daga, Chennai V/S M/s. Harish Garments, Ahmedabad/ Mr. Gaurang B. Gohel, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
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**DATE OF HEARING 06.11.2012.**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	742111/29	Opp. No. AMD-92429	M/s. Go Go Snacks, Mumbai/ Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevawala, Rajkot/ M/s. R. R. Shah & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	742113/30	Opp. No. AMD-199686	M/s. Go Go Snacks, Mumbai/ Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevawala, Rajkot/ Mr. Bimal R. Jani, Rajkot	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	747033/05	Opp. No. AMD-710535	M/s. Ranbaxy Laboratories Limited, Gurgaon/ M/s. Amarjit & Associates, New Delhi V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad/ Mr. Jatin Y. Trivedi, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 07.11.2012.**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	777954/05	Opp. No. AMD-220616	M/s. Shree Shankar Ayurvedic Pharmacy, Ahmedabad/ M/s. Tradesafe, Jamangar V/S M/s. Samay Electronics Pvt. Ltd., Morbi/ Mr. S Majumdar & Co., Kolkata	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

2.	748063/30	Opp. No. AMD-714231	M/s. Shakti Bhog Foods Limited, Delhi/ M/s. Worldwide Registration Bureau, New Delhi V/S M/s. Shiv Shakti Rice & Pulse Mill, Khambhat/ M/s. K. C. Patel & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
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**DATE OF HEARING 08.11.2012.**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	730777/05	Opp. No. AMD-221473	M/s. Cipla Limited, Mumbai/ Mrs V. G. Parulkar, Mumbai V/S M/s. Saga Laboratories, Ahmedabad/ M/s. H. K. Acharya & Company, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	779391/24	Opp. No. AMD-172861	M/s. Krishna & Saurastri, Mumbai V/S M/s. Nokha Cotton Industries, Nokha/ M/s. Agrawal & Company, Jodhpur	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	670913/05	Opp. No. AMD-189562	M/s. Glenmark Pharmaceuticals, Ltd., Mumbai/ M/s. Vishesh & Associates, Mumbai V/S M/s. Relish Pharmaceuticals Ltd., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 09.11.2012.**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	760656/07	Opp. No. AMD-175634	Mr. Jayantibhai Shankar-bhai Patel, Mumbai/ Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Dowel Engineering Works, Rajkot/ M/s. M. P. Mirchandani & Co., Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

2.	733741/21	Opp. No. AMD-99730	M/s. Baid Rotomoulders Pvt. Ltd., Jaipur/ Mr. G. D. Bansal, Jaipur V/S M/s. Kaveri Polymers, Thane/ M/s. M. P. Mirchandani & Co., Mumbai	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	779670/31	Opp. No. AMD-226630	M/s. Krishidhan Seeds Ltd., Jalna/ Mr. Chandarakant M. Joshi, Mumbai V/S M/s. Rupesh Industries & Oil Mills, Bharatpur/ M/s. Taj Trade Mark Agency, Agra	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	667133/05	Opp. No. AMD-198707	M/s. Aldoc Pharmaceuticals, Kota/ M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Lincoln Pharmaceuticals Limited, Ahmedabad/ M/s. R. R. Shah & Co., Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
5.	750970/05	Opp. No. AMD-194812	M/s. Growel Pharmaceuticals, Lucknow/ M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Dhanshree Pharmacy, Vadodara	02.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
6.	783589/07	Opp. No. AMD-172886	M/s. Leader Values Ltd., Jalandhar/ Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Leader Motors, Rajkot/ M/s. Tradesafe, Jamnagar	03.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
7.	632905/03	Opp. No. AMD-207230	M/s. Jugmug Soap & Chemical Works, Kolkata/ M/s. Shukla Trade Mark Complex, Kolkata V/S M/s. Shilpa Products, Rajkot/ M/s. M. P. Mirchandani & Co., Mumbai	03.30 P.M		

**DATE OF HEARING 19.11.2012.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	772624/17	Opp. No. AMD-239742	M/s. Sardar Polymers, Rajkot/ M/s. Tradesafe, Jamnagar V/S M/s. Sardar Irrigation System Pvt. Ltd., Junagadh/ M/s. Jasani & Company, Rajkot	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	578027/05	Opp. No. AMD-186134	M/s. RAO & RAO, Secunderabad/ M/s. Combat Drugs Ltd., Hyderabad V/S M/s. Y. J. Trivedi & Co., Ahmedabad/ M/s. Reckitt Benckiser Healthcare India Limited, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	581202/05	Opp. No. AMD-186135	M/s. RAO & RAO, Secunderabad/ M/s. Combat Drugs Ltd., Hyderabad V/S M/s. Y. J. Trivedi & Co., Ahmedabad/ M/s. Reckitt Benckiser Healthcare India Limited, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 20.11.2012.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	741849/17	Opp. No. AMD-201429	M/s. Lall Lahiri & Salhotra, Gurgaon V/S M/s. Pesticides India, Udaipur/M/s. International Trade Marks, Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	653764/24	Opp. No. AMD-108603	M/s. Bansi Sarees, Surat/ M/s. Superfastaction Registration Service, Surat V/S M/s. Bansi Art & Print Pvt. Ltd., Surat/ M/s. Arjun T. Bhagat & Co., Mumbai	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

3.	1134874/5	Opp. No. AMD-128510	M/s. Lall Lahiri & Salhotra, Gurgaon V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyaya, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing in r/o Review petition
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**DATE OF HEARING 21.11.2012.**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	667891/05	Opp. No. AMD-186517	M/s. Wyeth Limited, Mumbai/ Mr Jehangir Gulabhai & Bilimoria & Daruwalla, Mumbai V/S M/s. Synchem Laborato- ries Pvt. Ltd., Baroda	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	721825/30	Opp. No. AMD-226367	M/s. KRBL Limited, Delhi/ M/s. Delhi Registration Service, Delhi V/S M/s. Maheshwari Indus. Pvt. Ltd., Sriganganagar/ M/s. Taj Trade Mark Agency, Agra	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 22.11.2012.**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	667138/05	Opp. No. AMD-203122	M/s. Walter Bushmell Pvt. Ltd., Mumbai/ Mr. Manoj G. Menda, Mumbai V/S M/s. Lincoln Pharmaceu- ticals Limited, Ahmedab- ad/M/s. R. R. Shah & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	721619/05	Opp. No. AMD-194810	M/s. Cadila Pharmaceu- ticals Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyaya, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

3.	721601/05	Opp. No. AMD-194811	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyaya, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	720874/05	Opp. No. AMD-193598	M/s. USV Limited, Mumbai V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 23.11.2012.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	721491/05	Opp. No. AMD-196618	M/s. Colinz Laboratories Limited, Mumbai/ M/s. R. K. Dewan & Company, Mumbai V/S M/s. Indamed Pharmaceuticals Pvt. Ltd., Gandhinagar/ Mr. Subhaschandra V. Purohit, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	642618/29	Opp. No. AMD-204373	M/s. Intl, New Delhi/ V/S M/s. The Gujarat Tea Depot Co., Ahmedabad M/s. R. K. Dewan & Company, Mumbai	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	654876/25	Opp. No. AMD-189240	M/s. Raymond Limited, Ratnagiri/ M/s. R. K. Dewan & Co., Mumbai V/S M/s. Dollars Avenue, Vadodara/ M/s. M. P. Mirchandani & Co., Mumbai	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	



4.	625673/05	Opp. No. AMD-194540	M/s. IPCA Laboratories Limited, Mumbai/ M/s. International Trade Marks Bureau, Mumbai V/S M/s. Indamed Pharmaceutical Pvt. Ltd., Gandhinagar/ Mr. Subhaschandra V. Purohit, Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
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**DATE OF HEARING 26.11.2012.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	662764/09	Opp. No. AMD-240520	M/s. Evershine Electrical Works, New Delhi/ M/s. Amarjit & Associates, New Delhi V/S M/s. Panasonic Battery India Co., Vadodara/ M/s. R. R. Shah & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	640288/19	Opp. No. AMD-143107	M/s. Samrat Plywood Limited, Chandigarh/M/s. Madamser & Co., New Delhi V/S M/s. Samrat Cement & Chemical Industries, Rajkot/ Mr. Ramesh Bhai M. Ghodasara, Rajkot	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	772500/02	Opp. No. AMD-724694	M/s. Radha Kishan Bishandas & Corporation, Hathras (U.P)/ M/s. Worldwide Registration Bureau, New Delhi V/S Shri Bansilal Lakhitmal Kanjani, Baroda/ Mr. N. N. Prajapati, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 27.11.2012.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	662133/03	Opp. No. AMD-716669	M/s. Remfry & Sagar, Gurgaon V/S M/s. Shashikant R. Vadhar, Bhavnagar/ M/s. H. K. Acharya & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	772334/05	Opp. No. AMD-167645	M/s. Remfry & Sagar , Gurgaon V/S Mr. Kamlesh J. Shah, Ahmedabad/ M/s. H. K. Acharya & Company, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing in r/o of I.P
3.	623689/30	Opp. No. AMD-198019	M/s. Paras Trading Company, Delhi/ M/s. Sharp Trade Mark Co., Delhi V/S M/s. Patel Chaturbhai Ranchhodbhai & Co., Kheda/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 29.11.2012.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	751617/01	Opp. No. AMD-210221	M/s. Chambel Fertilisers & Chemical Limited, New Delhi/ M/s. The Acme Company, New Delhi V/S M/s. Arihant Phosphate & Fertilizer Pvt. Ltd., Chittargarh(Raj.)/ M/s. L. S. Davar & Co., New Delhi	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	741145/05	Opp. No. AMD-225190	M/s. Glenmark Pharmaceuticals Ltd., Mumbai/ M/s. Vishesh & Associates, Mumbai V/S Mr. Chittur Sivaram Ganeshan , Ahmedabad/ M/s. H. K. Acharya & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

3.	649957/30	Opp. No. AMD-190749	M/s. Tea Board India, Kolkata/ M/s. K & S Partners, New Delhi V/S M/s. Global Exports & Marketing, Kolkata/ M/s. L. S. Davar & Co., Kolkata	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
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**DATE OF HEARING 30.11.2012.**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	741917/30	Opp. No. AMD-238198	Mr. Rajendra Babulal Malu , Kolhapur/ M/r. Chandrakant M. Joshi, Mumbai V/S M/s. Relish Foods & Baker's Vadodara/ M/s. H. K. Acharya & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	741917/30	Opp. No. AMD-239587	M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar/ M/s. Arora Registration Service, Amritsar V/S M/s. Relish Foods & Baker's Vadodara/ M/s. H. K. Acharya & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	714768/34	Opp. No. AMD-221883	M/s. Mishrilal Gorahanlal, Rajasthan/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Mahasugandhi Snuffworks, Sihor(Guj)/ M/s. Fatehchand C. Shah & Co., Mumbai	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	736047/24	Opp. No. AMD-228254	M/s. Zeba Home Private Limited, Mumbai/ M/s. AZB & Partners, Mumbai V/S M/s. Krishna Terine Pvt. Ltd., Surat/ M/s. Superfastaction Regn, Service, Surat	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

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